

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.26 of 2013 in  
DFR No. 2450 of 2012**

**Dated : 17<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Puri Oil Mills Ltd.**

**....Appellant(s)**

**Versus**

**Haryana Power Purchase Centre & Ors.**

**.... Respondent (s)**

**Counsel for the Appellant (s):**

**Mr. Gopal Jain  
Mr. Abhey Anand Jena**

**ORDER**

**IA No.26 of 2013  
*(App. for condonation of delay)***

Issue notice to the Respondents returnable on 15.02.2013.  
Dasti service is permitted. Registry is also directed to issue notice  
to the Respondents.

Post the matter on **15.02.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs